

तंआयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, JAIPUR

श्री कुल भारत, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI KUL BHARAT, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 556/JP/2014
निर्धारण वर्ष/Assessment Year : 2009-10

Shyam Agarwal, S/o- Shri Ram Agarwal, 129-E, Govind Nagar, Dusherra Kothi, Amber Road, Jaipur.	बनाम Vs.	D.C.I.T., Central Circle-3, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ADIPA 5475 E		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

आयकर अपील सं./ITA No. 334/JP/2013
निर्धारण वर्ष/Assessment Year : 2008-09

Shyam Agarwal, S/o- Shri Ram Agarwal, 129-E, Govind Nagar, Dusherra Kothi, Amber Road, Jaipur.	बनाम Vs.	C.I.T., Central, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ADIPA 5475 E		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/ Assessee by : Shri S.L. Poddar (Adv)
राजस्व की ओर से/ Revenue by: Shri Ranjan Kumar (CIT)

सुनवाई की तारीख/ Date of Hearing : 30/01/2017
उदघोषणा की तारीख/ Date of Pronouncement : 30/01/2017

आदेश/ ORDER

PER: KUL BHARAT, J.M.

Both these appeals are filed by the same assessee arise against the two different orders dated 24/07/2014 and 20/03/2013 passed by the Id. CIT(A), Central, Jaipur pertaining to the A.Y. 2008-09 and 2009-10.

2. Both the appeals are being heard together and for the same of convenience, a common order is being passed.

3. Firstly we take ITA No. 556/JP/2014.

At the time of the hearing of this appeal, the Id CIT D.R. has sought adjournment on the ground that certain documents are required to be obtained.

On the contrary, the Id AR of the assessee has submitted that he does not want to prosecute this appeal, therefore, he prayed to withdraw this appeal.

4. The Id. CIT DR has not raised any objection on the withdrawal of this appeal, therefore we permit the assessee to withdrawn this appeal. Accordingly, this appeal of the assessee is dismissed as withdrawn.

5. Regarding another appeal being ITA No. 334/JP/2013, we fix this appeal for hearing on 14/03/2017.

6. In the result, ITA No. 556/JP/2014 is dismissed as withdrawn.

Order pronounced in the open court on 30/01/2017.

Sd/-

(विक्रम सिंह यादव)

(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

Sd/-

(कुल भारत)

(Kul Bharat)

न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 30th January, 2017

*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Shyam Agarwal, Jaipur.
2. प्रत्यर्थी / The Respondent- The DCIT/CIT, Central Circle-3, Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 556/JP/2014 & 334/JP/2013)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar